

Fwd: Urgent Complaint Regarding Massive Ongoing Illegal Sand Mining at Bhimpur Sand Bed, Purushotampur Block, Ganjam – Request for Immediate Stoppage, High-Level Enquiry, Drone Survey, and Strict Action Against All Responsible Officials & Sand Mafia

2 messages

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To: pgngtkolkata <pgngtkolkata@gmail.com>

Mon, Dec 15, 2025 at 10:17 AM

==== Forwarded message =====

From: Bikram Kumar <bikramkumarbiki666@gmail.com>

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Date: Sat, 13 Dec 2025 01:20:05 +0530

Subject: Urgent Complaint Regarding Massive Ongoing Illegal Sand Mining at Bhimpur Sand Bed, Purushotampur Block, Ganjam – Request for Immediate Stoppage, High-Level Enquiry, Drone Survey, and Strict Action Against All Responsible Officials & Sand Mafia

==== Forwarded message =====

To

1. **The Hon'ble Chief Minister, Odisha**
2. **The Chief Secretary, Government of Odisha**
3. **The Hon'ble Chief Justice, Orissa High Court (Through Registrar Judicial)**
4. **The Law Minister, Government of Odisha**
5. **The Director General of Police (DGP), Odisha**
6. **The Inspector General of Police (IG), Southern Range, Berhampur**
7. **The District Collector & District Magistrate, Ganjam**
8. **The Superintendent of Police (SP), Ganjam**
9. **The SDPO, Purushotampur, Ganjam**
10. **The District Mining Officer, Ganjam**
11. **National Green Tribunal (NGT), Eastern Zone Bench, Bhubaneswar**

Respected Sir/Madam,

I, the undersigned citizen of Ganjam District, am submitting this petition regarding **large-scale, continuous illegal sand mining** taking place at the **Bhimpur Sand Bed under Purushotampur Block**, which has been occurring **day and night for the last two years**, causing **grave environmental destruction, public safety risks, road damage, flood threats, and violation of every mining and NGT guideline**.

This mining is being done **far beyond the approved lease boundaries**, using **heavy machinery such as JCBs, excavators, Hyva trucks**, causing **8 to 10 feet deep illegal extraction**, which is strictly prohibited. More than **300+ trucks** run up and down daily on **damaged village roads**, risking the lives of villagers, school children, and tourists.

Local people have lodged **multiple complaints**, but **no action has been taken**. Instead, **sand mafia threatens, beats, and intimidates complainants**, even inside the **Tahasiidar office**, creating extreme fear among villagers. People of Purushotampur area are now **living in trauma**, scared to complain further.

This situation is a complete collapse of rule of law.

1. MAJOR ILLEGALITIES & VIOLATIONS AT BHIMPUR SAND BED

A. Illegal deep mining (8–10 ft) violating all norms

- Mining beyond permissible depth of **1 meter**, violating:
 - **NGT Guidelines 2013 & 2016**
 - **MoEF & CC Sustainable Sand Mining Guidelines 2016**
 - **Enforcement & Monitoring Guidelines 2020 (EMGSM)**
 - **Odisha Minor Mineral Concession Rules (OMMC Rules)**

B. Mining outside the approved lease boundary

- Completely violating boundary pillars
- Illegal extraction from prohibited river-bank zones
- Zero supervision by Mining Department

C. Use of banned heavy machines

- JCBs, earthmovers, excavators, Hyva trucks used openly
- Supreme Court & NGT strictly ban all mechanised mining

D. Day-night operation with 300+ trucks

- No GPS
- No transit pass checking
- No police checking
- Full mafia-controlled operations

2. PUBLIC SAFETY THREAT & ROAD DESTRUCTION

A. Total damage of village roads

- Roads between **Bhimpur – Purushotampur – Maa Tarini Temple Road** completely broken
- Overloaded trucks (20–40 tons) running 24 hours
- Risk to school-children as tuition centres and schools lie on main road
- Heavy vehicles create dust, noise, and frequent near-accidents

B. Damage near the Risikuliya River Bridge

- The important **Purushotampur to Maa Tarini Temple tourist route** is severely damaged
- Continuous accidents are happening due to potholes, mud, and overspeeding trucks

C. Tourist safety risk

- Maa Tarini Temple is a **major pilgrim and tourist destination**
- Tourist vehicles frequently suffer damage and accidents
- No authority is taking action

3. ENVIRONMENTAL DESTRUCTION & FLOOD RISK

Bhimpur area is a **flood-affected zone** of the **Risikulya River**.

Illegal mining has:

- Severely weakened river embankments
- Deepened and destabilised the river channel
- Created erosion pits
- Damaged river boundary protections
- Increased flood vulnerability for villages nearby

This is a **major disaster risk**, violating:

- **NGT directions on river safety**
- **Odisha High Court orders on sand mining**
- **Supreme Court judgment (2017 & 2021) on sustainable mining**

4. POLICE AND MINING OFFICIAL INVOLVEMENT

Local residents believe:

- Some **police personnel** are supporting or ignoring the mafia
- Several **mining officials failed their duties**
- Recently **one Mining Officer (Aska Circle)** was suspended, proving corruption and internal involvement is real

There must be a **full clean-up**, else illegal mining will never stop.

5. LOCAL PEOPLE IN FEAR

- Sand mafia threatens and manhandles villagers
- Complainants are attacked even inside government offices
- People are living in fear and trauma
- No authority is listening to public grievances
- Democracy and rule of law have collapsed in Purushotampur mining area

6. PRAYERS (REQUESTS)

I respectfully request the Hon'ble Authorities to:

- 1. Order immediate stoppage of illegal mining at Bhimpur Sand Bed.**
- 2. Issue SHOW-CAUSE notices**

against:

- The lease holder
- Police officials on duty
- Mining officials
- Any officer who failed to discharge duties

3. Conduct a HIGH-LEVEL INQUIRY

by:

- Vigilance
- Crime Branch
- Special Task Force (STF)
- Revenue Divisional Commissioner

4. Order a DRONE SURVEY & GROUND SURVEY

to map:

- Over-extraction depth
- Damage to river banks
- Off-boundary mining zones
- Road damages
- Number of trucks operating illegally

5. Suspend all officers involved

until enquiry is completed.

6. Cancel the lease permanently

for violating:

- NGT
- Supreme Court
- Odisha High Court
- OMMC Rules
- EMGSM Guidelines

7. Repair all damaged roads immediately

and recover cost from:

- Lease holder
- Contractors
- Involved officials

8. Provide protection to villagers

who complain about illegal mining.

9. Install CCTV & GPS monitoring

of all sand transporting vehicles.

10. Set up a 24×7 police patrol

to stop night-time mafia activity.

Conclusion

The situation at **Bhimpur Sand Bed, Purushotampur Block, Ganjam**, is extremely dangerous, unlawful, and life-threatening.

I request the Hon'ble Authorities to **take immediate and strict action** to save:

- The environment
- The river
- The public lives
- The roads
- The rule of law
- The future of Purushotampur area

Illegal mining must be stopped NOW before a major disaster occurs.

I shall remain thankful for your urgent intervention.

Yours Faithfully,

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Fri, Jan 9, 2026 at 10:58 AM

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